



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 117/16	TP 60/17	Hearing	433(e) / 433(f)	Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUDHIR KUMAR (9880888482)	PETITIONER	
2.	D. AMALI SHARMA (9071409035)	RESPONDENT	

Counsel for petitioner is present. He requested time to comply the provisions of I&B Code applicable to the facts of this case. Counsel for respondent is also present. Objections not filed.

For compliance and for filing of objections, list it on 11.07.2017.


MEMBER (J)


MEMBER (T)